## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON OQ - OQ - (7.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: 209/16

**PETITION NUMBER** 

: TP 81/17

NAME OF THE PETITIONER (S)

: JANARDHANA K.

NAME OF THE RESPONDENT (S)

: CRANES SOFTWARE INTERNATIONAL LTD.

**UNDER SECTION** 

: 433(e)

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

14) ABHIWAY

PETITIONER

On behalf of Petition Coursel, Kuman Kumar Advocates.

Shri Abhinay, Advocate appearing for the Petitioner is present. He requested time to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 06.03.2017.

MEMBER (J)

MEMBER (T)